

DIVISION BENCH
COURT - I

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/535(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	SANJIV KEJARIWAL VS SILVER ARTS MANUFACTURING PVT.LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Sakya Sen, Adv. : For Petitioners
Mr. Sunil Gupta, Adv.
Mr. Ram Maroo, Adv.

Mr. Rishav Banerjee, Adv. : For Respondent
Mr. S.G. Muskara, Adv.
Mr. Rahul Singh, Adv.
Ms. Purna Shaha, Adv

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **18/07/2024** at 4:00 P.M.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**